

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Contempt Case (AT) No. 01 of 2020

In

Company Appeal (AT) (Ins) No. 853 of 2019

In the matter of:

The State Trading Corporation of India Ltd.

...Petitioner

Vs.

Gurusharan Singh

...Contemnor

Present

For Appellant: Dr. Maurya Vijay Chandra, Advocate for Petitioner.

For Respondent: Mr. Mohit Gulati, for BOB.

ORDER
(Virtual Mode)

28.09.2020: At request of the Learned Counsel for the
Petitioner/Respondent, the Registry is directed to list the matter on **4th**
November, 2020.

[Justice Venugopal M.]
Member (Judicial)

[V.P. Singh]
Member (Technical)

[Shreesha Merla]
Member (Technical)

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